Annexure – 7

Name of the corporate debtor: M/s Oren Hydrocarbons Private Limited; Date of commencement of CIRP: 24.02.2021 Order received on 09.03.2021; List of creditors as on: 27.10.2021

List of operational creditors (Government dues)

(Amount in₹)

SI.	Details of Claimant			Details of claim		Details of claim admitted							Amount	Amount	Amount of	Remarks,
No				receive	ed							continge nt	of any	of claim	claim under	any
		Gover nment	Identifi cation No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of share in CoC, if applicabl	claim	mutual dues, that may be set-off	not admitted	verification	
1	Employee' Provident Fund Organisation- Chennai	Central Government	NA	25.03.2021	54,49,420	54,49,420	Unsecured	NA	NA	No	NA	-	-	-	-	
2	Office of the Assistant Commissioner of Central Tax, CGST. Kadapa Division		NA	30.03.2021	1,26,464	1,26,464	Unsecured	NA	NA	No	NA	-	-	-	-	
3	Tau Officer	State Government	NA	25.03.2021	22,77,044	22,77,044	Unsecured	NA	NA	No	NA	-	-	-	-	
4	Zonal Additional Director General of Foreign Trade	Central Government	NA	17.04.2021	4,67,09,73,348	-	Unsecured	NA	NA	No	NA	-	-	-	4,67,09,73,348	
5	Employee State Insurance Corporation	Central Government	NA	23.07.2021	2,63,611	2,63,611	Unsecured	NA	NA	No	NA	-	-	-	-	

	Employee'	Central	NA	19.06.2021	1,96,59,815	1,96,59,815	Unsecured	NA	NA	No	NA	-	-	-	-	
	Provident	Government														
	Fund															
	Organisation-															
6	Kadapa															